

(क) क्या इस्पात के निर्यात में वृद्धि होने की सम्भावना है क्योंकि बहुत से देश इसके लिये क्रयादेश देने को तैयार हो गये हैं ;

(ख) यदि हां, तो इन देशों के नाम क्या हैं ; और

(ग) उन वस्तुओं का व्यौरा क्या जिनके निर्यात के बारे में पेशकश आई है ?

इस्पात, खान तथा धातु मंत्री (श्री चन्ना रेड्डी) : (क) से (ग). इस्पात के निर्यात में वर्षानुवर्ष वृद्धि विदेशों से स्पर्धा मूल्यों पर क्रयादेश प्राप्त करने के लिए भारतीय इस्पात निर्यातकों के साधारण और हिन्दुस्तान स्टील लिमिटेड के विशेष प्रयत्नों के कारण हुई है। हाल में सोवियत रूस को 6 लाख टन इस्पात निर्यात करने का एक बड़ा आर्डर लिया गया है। निर्यात वर्ष 1968, 1969 और 1970 में प्रतिवर्ष 2 लाख टन के हिसाब से किया जाएगा। वर्ष 1968 में जो माल निर्यात किया जाएगा उसमें बीम, चैनल और ऐंगल शामिल हैं। आगामी वर्षों में निर्यात किये जाने वाले इस्पात के बारे में बाद में निर्णय किया जाएगा।

HINDUSTAN STEEL LTD.

4468. SHRI K. LAKKAPPA :
SHRI S. M. KRISHNA :

Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is fact that the many foreign countries which had placed orders with Hindustan Steel Ltd. have cancelled their orders and placed their orders with other private concerns ; and

(b) if so, the reasons therefor and the names of such countries ?

THE MINISTER OF STEEL, MINES AND METALS (DR. CHANNA REDDY):
(a) No, Sir.

(b) Does not arise.

GOVERNMENT OWNED INDUSTRIES IN MYSORE

4469. SHRI K. LAKKAPPA :
SHRI S. M. KRISHNA :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) Whether Government are aware that many Government owned Industries in Mysore are being negotiated by private industrialists; and

(b) if so, the names of the industrialists and the details of the negotiations?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). The information is being collected and will be placed on the Table of the House.

TRAIN EXAMINERS ON THE RAILWAYS

4470. SHRI M. L. SONDHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the orders of the Railways Board concerning the Train Examiners were discriminatory ;

(b) where several representations against these orders have been turned down ; and

(c) whether on a writ petition, the Supreme Court quashed the above orders and if so, why the orders have not been withdrawn ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (c). The Supreme Court have given a judgment that the instructions issued by the Ministry of Railways regarding promotions of erstwhile Apprentice Train Examiners to the grade Rs. 205-280, are *ultra vires* of the Constitution. The details of the implementation of the Supreme Court's judgment are being worked out and necessary instructions will be issued.

LOANS GIVEN TO MINISTERS OF MANIPUR FOR PURCHASE OF CARS

4471. SHRI M. MEGHACHANDRA : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to refer to the statement laid on